

Educational Facilities to Children of Fishermen

2209. SHRI G. DEVERAYA NAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to extend the educational facilities to the children of fishermen in near future; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Central Government have no programme scheme to establish Schools exclusively for the children of fishermen. However, States/Uts open Schools in coastal areas to facilitate education of children of fishermen alongwith the children from other communities.

Electronic Telephone Exchanges in Karnataka

2210. SHRIMATI BASAVA RAJESWARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of electronic telephone exchanges installed so far in Karnataka; and

(b) the total number of such exchanges proposed to be installed during the current year; district-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The total number of electronic telephone exchanges as on 31-7-1991 in Karnataka is 384.

(b) 391 electronic telephone exchanges are proposed to be installed during 1991-92.

District-wise break-up is as under:-

1. Mandya	20
2. Tumkur	19
3. Kolar	19
4. Davangere	13
5. Hassan	20
6. Bellary	13
7. Raichur	17
8. Bijapur	19
9. Gulbarga	27
10. Karwar (U.K.)	23
11. Kodagu	32
12. Chikmaglur	34
13. Shimoga	21
14. Mysore	24
15. Mangalore (D.K.)	41
16. Dharwar	18
17. Belgaum	20
18. Bangalore	11
Total	391

[*Translation*]

Crop Insurance Scheme

2212. SHRI PHOOL CHAND VERMA:

SHRI RAMESHWAR PATIDAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to extend the Comprehensive Crop Insurance Scheme to non-loanee farmers;

(b) if so, the details thereof;

(c) whether the Government propose to implement this Scheme in such a way that the farmers, whose crops are insured are compensated for the total losses actually suffered by them;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the States covered by the Comprehensive Crop Insurance Scheme so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) There is no proposal either to extend the Comprehensive Crop Insurance Scheme (CCIS) to the non-loanee farmers or implement it in such a way that the farmers covered thereunder are indemnified for the total loss actually suffered by them.

(d) The system of indemnification under the CCIS is based on the cost of production of the crops. It has therefore, been linked to loans. The sum insured is 100% of the crop loan subject to a limit of Rs. 10,000/- per farmer.

(e) So far 19 States viz. Andhra Pradesh, Assam, Bihar, Goa, Gujarat, Himachal Pradesh, J & K, Karnataka, Kerala, Manipur, Madhya Pradesh, Maharashtra, Meghalaya, Orissa, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal and U.Ts. of A & N Island, Daman & Diu, Pondicherry and Delhi have implemented the Crop Insurance Scheme, in one or more season since Kharif 1985.

[English]

Terrorists Released

2213. SHRI P. C. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state the number of terrorists released in exchange of persons kidnapped by terrorists in Punjab, Jammu and Kashmir and Assam during last one year, separately and organisation-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Information is being collected and will be laid on the Table of the House.

Attempt on life of Director General, Doordarshan

2214. PROF. ASHOK ANAND-RAO DESHMUKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an attempt was made by terrorists in Delhi recently on the life of the Director General of Doordarshan resulting in injuries to him and the killing of his car driver:

(b) whether the culprits have since been apprehended: and

(c) what special security measures are being taken in Delhi and at other stations of Doordarshan and All India Radio to provide adequate safety to TV and AIR officials?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir. On 13th June, 1991 at about 9.20 a.m. an attempt was made on the life of Director General Doordarshan in Delhi resulting in injuries to him and his two security guards and the killing of his driver.

(b) No, Sir.

(c) Eight officers of the All India Radio and Doordarshan in Delhi have been given personal protection and 13 offices/installations of the All India Radio and Doordarshan in Delhi have been provided armed guards. The Government of India have requested the State Governments to take appropriate measures for the security of officials working with Doordarshan and the All India Radio. The State Governments have been further requested to take special precautions for the protection of premises/equipment of Doordarshan and All India Radio.